

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1199/(MAH)/2017  
 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

NAME OF THE PARTIES: J. J. Plastalloy Private Limited  
 V/s.  
 Daman Polmers India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1) MR. SHYAM  
 KRISHNA & w  
 MR. M. T. Bhole  
 AD 1/2  
 Kaysone  
 Daman Polmers

{ for THE  
 HEARING

B.S.V. PRAKASH KUMAR

Mr. Mehta  
 Director  
 Daman Polmers (I) Pvt. Ltd.  
 ORDER

CP No.1199/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 17.8.2017.

**Sd/-**

V. NALLASENAPATHY  
 Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
 Member (Judicial)